

concern of State Government and no Central aid has been given to develop this road.

**Relief and Rehabilitation of the Handicapped**

792. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to state the nature and extent of provision made so far since the beginning of the Second Five Year Plan for relief and rehabilitation of the handicapped?

The Minister of Health (Shri Karmarkar): In so far as the Central Health Plan is concerned a provision of Rs. 15 lakhs has been made for the establishment in Bombay of a Rehabilitation and Training Project for the physically disabled. An All India Institute of Physical Medicine and Rehabilitation is functioning in Bombay from September, 1955. This Institute apart from treating physically disabled persons, gives demonstration in the rehabilitation technique of those persons.

**Fishermen in Manipur**

793. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any of the grievances of the fishermen of Thanga Island in the Loktak Lake have been redressed; and

(b) if so, the grievances redressed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No complaint on the grievances of the fishermen of Thanga Island has been received.

(b) Does not arise.

**Medical Benefits to Railway Employees**

794. **Shri Aurobindo Ghosal:** Will the Minister of Railways be pleased to state:

(a) whether the class III and class IV employees of the Railways are entitled to medical benefits; and

(b) if so, how many such employees of the Eastern and South-Eastern Railways have received this benefit in 1958?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, to free medical treatment

(b) The number of patients registered and treated in Railway Hospitals and Health Units during the calendar year 1958 is given below:

	Eastern		South-Eastern	
	Hospitals (in-patients)	Health Units (out-patients)	Hospitals (in-patients)	Health Units (out-patients)
Class III	4,442	1,39,221	2,164	1,62,001
Class IV	10,874	2,13,103	3,659	2,91,649

**Pedanandipadu High Level Canal Scheme**

795. { **Shri Nagi Reddy:**  
**Shri Ramam:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have sent for the approval of the Centre Pedanandipadu High Level Canal Scheme;

(b) what is its total estimated cost; and

(c) whether it would be included in the medium schemes in the Second Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a). The reply is in the negative.

(b) Does not arise

(c) There is at present no proposal to include it in Second Five Year Plan.

**Minor Irrigation Schemes in Tripura**

796. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the amount sanctioned for the year 1958-59 for minor irrigation in Tripura has not been fully utilised;